

ITEM NO.801(MM)

COURT NO.11

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 20103/2024

[Arising out of impugned final judgment and order dated 10-10-2023
in WA No. 1181/2023 passed by the High Court of Orissa at Cuttack]

STATE OF ODISHA & ORS.

Petitioner(s)

VERSUS

RAMESH CHANDRA BHATTA

Respondent(s)

Date : 14-05-2025 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) Mr. Subhasish Mohanty, AOR

For Respondent(s) Ms. Vidushi Garg, AOR

UPON being mentioned, the Court made the following
O R D E R

SLP(C)Nos. 22019/2024

List on 15.07.2025.

(NIRMALA NEGI)
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR